

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
(URGENT MATTERS)

(5) C.P.(IB)-107(MB)/2021

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

MS. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2021**.

NAME OF THE PARTIES: PRANAV DAMANIA
V/s.
NA

SECTION : 59 of Insolvency & Bankruptcy Code, 2016.

ORDER

1. Mr. Pranav Damania, Liquidator is present.
2. List the matter on 06.07.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

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